

**Shri M. V. Krishnappa:** This year we want to purchase the entire quantity. We have purchased up to this time 12 lakh tons. For the rest, we are negotiating with the other countries.

**Pandit Munishwar Datt Upadhyay:** Is it a fact that there is a complaint that the cost price is rising and therefore the exporting countries do not want to renew the agreement?

**The Minister of Food and Agriculture (Shri Kidwai):** The exporters are proposing higher prices. We have not yet agreed to that.

#### CINCHONA COMMITTEE

\*724. **Shri K. C. Sodhia:** (a) Will the Minister of Health be pleased to state whether the Cinchona Committee have submitted their Report and if so, whether Government have considered it and come to any decision?

(b) If not, when do they expect to get the Report?

(c) What was (i) the personnel of the Committee; (ii) the duration of its labour and (iii) the cost incurred on it?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) and (b). Government have not yet received the report. The Report is expected by the end of this month.

(c) (i) The following were the personnel of the Committee:—

Shri S. C. Sen, Principal Quinine officer, Government of India (Convenor).

Shri P. M. Nabar, Drugs Controller, Directorate General of Health Services, New Delhi.

Shri A. Y. Swamy, Director of Cinchona, Madras.

Dr. M. Sen, Director of Cinchona, West Bengal.

Shri J. M. Sen Gupta, Statistician, Indian Statistical Institute, Calcutta.

Shri B. C. Ganguly, Assistant Accounts Officer, Office of Accountant General, West Bengal, Calcutta (Cost Accountant and Secretary).

(ii) The Committee was appointed in December, 1951 and concluded its investigations by September, 1952. The draft report is under preparation.

(iii) The total cost up to the end February, 1953 was about Rs. 20,000/-

**Shri K. C. Sodhia:** Are any of our quinine requirements met from imports?

**Shrimati Chandrasekhar:** No quinine is imported except some salts of quinine which are not manufactured in India.

#### CONSTRUCTION OF HOUSES FOR COAL MINERS

\*725. **Shri Tushar Chatterjea:** Will the Minister of Labour be pleased to state:

(a) whether the attention of Government has been drawn to the statement made by Mr. R. L. Malaviya, Member of the Coal Mines Welfare Fund Advisory Committee that the Colliery owners are doing little to undertake housing construction for the Coal Miners in spite of the fact that the Government Housing Subsidy Scheme has been in force for three years; and

(b) if so, what action Government propose to take in the matter?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes.

(b) While it is true that the progress made so far cannot yet be considered satisfactory, it is some encouragement that during the period September 1952 to 30th November 1952, applications from 62 collieries for constructing 1450 houses were received as against applications from 26 collieries for construction of 963 houses in the period September 1950 to 31st August 1952. The total number of houses for which applications have so far been sanctioned is 2423.

In order to facilitate construction of houses the rate of subsidy was increased in August 1952. The Governments of West Bengal and Bihar were approached to amend bye-laws for miners' housing. West Bengal Government has already done so. The progress of housing construction is being periodically reviewed and it is hoped that the subsidy scheme will be utilized to a still greater extent in future.

**Shri Tushar Chatterjea:** May I know whether Government have any estimate about the requirements of houses to be built for coal mine workers?

**Shri V. V. Giri:** I should like to have notice. I will supply the information.

#### RAID ON STATION MASTER'S OFFICE AT SEALDAH

\*726. **Sardar A. S. Saigal:** (a) Will the Minister of Railways be pleased to state whether it is a fact that 500 passengers raided the Station Master's office at Sealdah?

(b) What were the causes of the raid?

(c) How much worth of goods were damaged?

(d) What precautions have been taken to prevent recurrence of such incidents in future?

(e) Have Government made inquiry in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) Presumably, the reference is to an incident at the Sealdah North station on the 6th February 1953. If so, the answer is in the affirmative.

(b) The late arrival of a local train by about 18 minutes.

(c) The damage is estimated to cost the Railway about Rs. 60/-.

(d) and (e). The matter is under investigation and adequate action will be taken in the light of these investigations.

**श्री रघुनाथ सिंह :** इस में कोई केस चालान भी किया गया है ?

**श्री शाहनवाज खां :** नौ आदमियों को गिरफ्तार किया गया है ।

**श्री रघुनाथ सिंह :** उन का चालान हुआ था ?

**श्री शाहनवाज खां :** पुलिस ने गिरफ्तार किया था और उन्हीं को चालान करना है ।

**सरदार ए० एस० सहगल :** कितने दिनों बाद यह रिपोर्ट शायी कर दी जायेगी ?

**श्री शाहनवाज खां :** जब लोग रेलवे स्टेशन पर फिसाद करने के सिलसिले में गिरफ्तार होते हैं तब यह ला एण्ड आडर की प्रॉब्लेम होती है जिस को कि पुलिस डील करती है । जब वह खूद फंसला करेंगे तो आप को इत्तला मिल जायेगी ।

**सरदार ए० एस० सहगल :** मैं ने आप से अर्ज किया कि कितने दिनों बाद यह रिपोर्ट शायी कर दी जायेगी ?

**श्री शाहनवाज खां :** यह पुलिस की इन्क्वायरी पर मुह्सर है, मैं इस के बारे में कुछ नहीं कह सकता ।

**Shri Punnoose:** I do not know what has happened. I want to ask a question. May I know whether police were called when this raid took place?

**Shri Shahnawaz Khan:** There was a police force of four constables at the Railway station. A mob of about 600 people attacked the station master and entered his office. The four men made first a mild lathi charge. Later on more police reinforcements were called.

**Shri Punnoose:** Was there any casualty?

**Shri Shahnawaz Khan:** No.

**Shrimati Renu Chakravarty:** May I know if these trains come late regularly or whether this was one case where the train was late?

**Shri Shahnawaz Khan:** It was just one isolated case.

**Shri Nambiar:** How can the late arrival of a train and the attack on the station master be linked together? It requires clarification.

**Mr. Deputy-Speaker:** We will not argue. Thieves and raiders have their own ways.

**Shrimati Renu Chakravarty:** The question is this. Is it a fact that many of these trains which bring in these clerks have been coming late and certain clerks have been given notice by their employers?

**Shri Shahnawaz Khan:** As I said before, it was an isolated case. The reason for this delay was that the inter-locking gear went out of order as a result of which the train was detained for about 18 minutes.

#### ACCIDENTS IN COAL-FIELDS

\*727. **Shri Vittal Rao:** (a) Will the Minister of Labour be pleased to state the number of fatal accidents that occurred in the coal-fields in India during the year 1952?

(b) What are the steps that have been taken by the Chief Inspector of Mines for reducing the accidents in the fields?

(c) How far have those been implemented in the collieries, the names of the collieries that have yet to imple-